GOVERNMENT OF INDIA OVERSEAS INDIAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4278
ANSWERED ON:21.04.2010
HINDU FORBIDDEN TO PERFORM RELIGIOUS CEREMONIES
Mahtab Shri Bhartruhari

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether the Hindus residing in some foreign countries are not allowed to perform religious ceremonies such as open-air cremation, Pooja Path etc.;
- (b) if so, the details thereof including the names of such countries;
- (c) whether the Government has taken up the issue with these countries; and
- (d) if so, the outcome thereof?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

(a) to (d): The rules and regulations relating to performance of religious rituals and ceremonies are governed by the laws of the local government, and vary from country to country. If and when representations are received from the Indian community regarding the same, our missions and posts take up the matter with the host governments appropriately.